

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).1053/2012

SATYA NARAIN & ANR

Petitioner(s)

VERSUS

BANSH GOPAL(D) TR.LRS.& ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 04/05/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. M.P. Singh, Adv.

Mr. Rajeev Kumar Bansal,Adv.

For Respondent(s)

Mr. D. Bharat Kumar, Adv.

Mr. Abhijit Sengupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Petitioners have to disclose the outcome of dasti
service upon the unserved respondents.

Served respondents may file counter affidavit before
13.7.2012.

(S.G. SHAH)
REGISTRAR

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